

In the National Company Law Tribunal, Jaipur

IB-612(ND)/2018

TA No. 86/2018

UNDER SECTION 9 OF IBC CODE 2016

In the matter of:

M/s. Krishna Sales Corporation Applicant/Petitioners

VS.

M/s. The Rajasthan Industrial Gas Ltd.Respondent

Order delivered on 07.09.2018

Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Naresh Kumar Sejvani, Adv.

For Respondent(s) : None-appeared

ORDER

Learned counsel for the petitioner is present. It is represented by learned counsel for the petitioner that in compliance with the directions dated 09.08.2018 notice has been taken as directed, however, it is represented that service is awaited and requests for some time to file the tracking report along with the affidavit in this regard. Taking into consideration, the said representation, let the affidavit along with the tracking report be filed within a period 10 days from today. Post the matter on 05.10.2018.

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**(R. Varadharajan)
Member (Judicial)**